

1	2	3	4
14.	Manipur	13,00,000	3,00,000
15.	Meghalaya	13,00,000	3,00,000
16.	Mizoram	12,00,000	3,00,000
17.	Nagaland	15,00,000	3,00,000
18.	Orissa	15,00,000	6,00,000
19.	Punjab	15,00,000	6,00,000
20.	Rajasthan	15,00,000	6,00,000
21.	Sikkim	10,00,000	3,00,000
22.	Tamil Nadu	15,00,000	6,00,000
23.	Tripura	15,00,000	3,00,000
24.	Uttar Pradesh	15,00,000	6,00,000
25.	West Bengal	15,00,000	6,00,000
26.	Chhattisgarh	15,00,000	6,00,000
27.	Uttaranchal	15,00,000	6,00,000
28.	Jharkhand	15,00,000	6,00,000
<i>TI UNION TERRITORIES</i>			
I.	Andaman and Nicobar Islands	10,00,000	—
2.	Chandigarh	8,00,000	—
3.	Dadra and Nagar Havel i	6,00,000	—
4.	Daman and Diu	6,00,000	—
5.	Delhi	15,00,000	5,00,000
6.	Lakshadweep	6,00,000	—
7.	Pondicherry	12,00,000	3,00,000

Production of fuel efficient cars

*117. SHRI R. SARATH KUMAR: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the installed capacity and the actual production of cars in the country;
- (b) whether Government have given any direction to the manufacturers to produce only fuel efficient cars in view of the scarcity of petroleum products;

[26 November, 2001]

RAJYA SABHA

- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI MANOHAR JOSHI): (a) As per information provided by the Society of Indian Automobile Manufacturers, the installed capacity of passenger cars including multi-utility vehicles during 2000-2001 was 11,46,000 and production during the same period was 6,30,592.

(b) to (d) The Government has not given any direction to the manufacturers to produce only fuel efficient cars. In an open market situation competition is driving car manufacturers to produce more fuel-efficient cars with improved technologies.

Valmiki- Ambedkar Awas Yojana

* 118. SHRI LAJPAT RAI: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether Government have approved the ambitious Valmiki- Ambedkar Awas Yojana aimed at providing or upgrading shelter for those living in urban slums;
- (b) the modalities worked out to select the cities; and
- (c) by when this Yojana is likely to be implemented in Punjab, in general, and Ludhiana and Jalandhar, in particular?

THE MINISTER OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI ANANTH KUMAR): (a) to (c) The Government has decided to launch Valmiki-Ambedkar Awas Yojana during this year with the objective of providing shelter or upgrading the existing shelter for people living below poverty line in urban slums. This is a Centrally Sponsored Scheme, which is applicable to all the States / UTs, including Punjab, and covers the urban areas having slums. It is for the State Governments to consider, accept and implement the Scheme in the cities having slum population. Punjab Government has already shown interest in the proposed scheme.

Mandatory use of identity cards in elections

*119. SHRI KRISHNA KUMARBIRLA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Election Commission proposes to enforce mandatory use of identity cards from the next General Elections,